POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF

HARI OM TRADES & AGENCIES LIMITED (HOTL)

Regd. Office: 304, Abhay Steel House, Baroda Street, Carnac Bunder, Mumbai 400 009
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Corporate Office : Gut No. 78-81, Pangra Shivar, Paithan Road, Chitegaon, Aurangabad 431 107
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The following announcement is made by Fedex Securities Ltd., Managers to the Offer, in compliance with SEBI (Substantial Acquisition of Shares and Takeover Regulations) 1997 and subsequent amendments thereto, furnishing the details subsequent to the Public Announcement (PA) made on Wednesday, July 27, 2011, Corrigendum to PA on Wednesday, October 19, 2011 and closure of Open Offer to the Shareholders of HOTL.

1	Name of the Target Company	**Hari Om Trades & Agencies Limited**			
2	Name of the Acquirers, including PACs, if any	**Main Acquirers** Delma Investments LLC Smt. Ushadevi Pathiyil **Person Acting in Concert for this Offer (PAC)** None			
3	Name of the Manager to the Offer	Fedex Securities Ltd.			
4	Name of the Registrar to the Offer	Bigshare Services Pvt. Ltd			
5	Date of Opening of the Offer	Friday, October 28, 2011			
6	Date of Closure of the Offer	Wednesday, November 16, 2011			
7	**Details of Acquisition**	**Proposed in Letter of Offer**		**Actuals**	
a	**Offer Price** Fully paid up Partly Paid Up	 Rs.200/- No partly paid Shares		 Rs.200/- N.A.	
b	Shareholding of Acquirers prior to Public Announcement(PA) (The % shown are as on date of PA)	0(0.00%)		0(0.00%)	
c	Shares being acquired by Acquirers through Share Purchase Agreement (The % shown are as on date of PA)	1,84,450 (74.08%)		1,84,450 (74.08%)	
d	Shares acquired in the Open Offer	49,800 (20%)		550(0.22%)	
e	Size of open Offer (No of Shares X Offer price)	Rs.99,60,000/-		Rs.1,10,000/-	
f	Shares if any acquired after PA (excluding Shares allotted upon exercise of Warrants as given under 'e' above) but 7 working days prior to closure of Offer Price of the Shares acquired No. of Shares acquired % of Shares acquired			NIL N A N A N A	
g	Post Offer Shareholding of Acquirers Fully Paid	2,34,250 (94.08%)		1,85,000 (74.297%)	
h	**Pre and Post offer Shareholding of Public**	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
	Fully paid Shares	64,550 (25.92%)	14,750 (5.92%)	64,550 (25.92%)	64,000 (25.703%)
8.	Date of despatch of consideration and delay if any.	Completed on Monday, November 28, 2011. No delay. No interest is due and payable			
9	Position of Escrow Account	Rs. 1,15,000/- being less than 90% of the amount deposited in Escrow Account transferred to Special Account on 21-11-2011, towards payment of consideration. Balance retained with lien in favor of Manager to the Offer and will be released shortly.			
10	Status of Investor complaints	No Investor complaints			

The Acquirers accept full responsibility for the information contained in this Public Announcement.

ISSUED BY THE MANAGER TO THE OFFER

FEDEX SECURITIES LIMITED
SEBI Regn. No. INM 000010163
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on behalf of the Acquirers
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and
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Tel: (0491) 2538653, E Mail Id: mohusha@hotmail.com

Place : Mumbai
Date : November 29, 2011